

**W.P.(C)**

**Token Number- 2668/2020**

**S.J.**

**Caveat Clear**

**W2E Challenges Pvt. Ltd.**

**Petitioner**

**Versus**

**The State of Jharkhand & others**

**Respondents**

**C.F.S.**

**Petition:- Rs. 250/-**

**Affidavit: Rs. 5/- + Rs. 15/-**

**Vakalatnama: Rs. 15/- + Rs.15/-**

**Defects if any --**

1. Column No. 10 of the presentation form may be filled up.
2. Copy may be served to the respondent No. 4.
3. 'True' word has not been mentioned in para -4 of the affidavit.
4. Addressed portion may be corrected.
5. Year of the date mentioned in Index (Annex-4) and sub para -11 may be corrected.
6. Annexures number mentioned in synopsis (Page iii to v) may be verified/corrected.
7. Year of the date mentioned In Index (Annex-9) and sub para -18 may be verified or corrected as per Annex-9.
8. F/C or T/C of page No. 27 may be given.

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